

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/00892/2017 &
M.A. No. 60/839/2018**

Chandigarh, this the 30th day of May, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Vijay Singh, son of Sh. Gabar Singh, Aged 58 years, Group C,
presently working in o/o Project Office ISER Sector 7-B,
Chandigarh(UT).

....APPLICANT

(Argued by: applicant in person)

VERSUS

1. Union of India, Ministry of Urban Affairs and Development,
Nirman Bhawan, New Delhi, through its Secretary.
2. The Director General (works), CPWD, Nirman Bhawan, New
Delhi.
3. Chief Engineer (NZ-I), Chandigarh, Sector 9, Kendriya Sadan,
Sector-9A, Chandigarh.
4. Superintendent Engineer, Chandigarh Central Circle, Central
Public Works Department Chandigarh.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

M.A. No. 60/839/2018

This M.A. has been filed by the applicant himself, seeking
permission for withdrawal of the Original Application (O.A.) with
liberty to file fresh one with better particulars.

2. The M.A. is not opposed by the learned counsel for respondents.

Original Application

Accordingly, the M.A. is allowed and O.A. is dismissed as withdrawn, with liberty as prayed for.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 30.05.2018

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